

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

115

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD AUGUST, 2018, 10:30 A.M.

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Ratnappa Banerjee, Senior Advocate
- 2) D.N. Sharma, ~~Senior~~ Advocate
- 3) Jagan Kanan, Advocate
- 4) Debajyoti Sen, Advocate

for the Petitioners

Debajyoti Sen
3/8/2018

- 1) Mr. P. C. Sen, Sr. Adv
- 2) Mr. Raj Ratna Sen
- 3) Mr. Arup Nath Bhattacharyya
- 4) Mrs. Sayani Das.
- 5) Ms. Sreetama Biswas

for Respondents

Biswas
Adv.
03/8/2018

ORDER

Ld. Counsel for petitioner and respondent is present.

As requested from both sides, list it for hearing on 21/08/2018 at 12 o'clock.



Sd

(Jinan K.R.)
Member (J)